

Name of the corporate debtor: FAIRDEAL MULTIFILAMENT PRIVATE LIMITED

Annexure-9

Date of commencement of CIRP: Date of Order is 21/02/2023 (Certified copy of order received on 22/02/2023)

List of creditors as on: 04/03/2024

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of Creditor	Details of Claims received			Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						



For Fairdeal Multifilament Pvt. Ltd.  
 (Under CIRP)

*Niraj Kumar*  
 Authorised Signatory  
 Fintech Restructuring LLP  
 Insolvency Professional